

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 2/RP/2017
In
Petition No. 46/TT/2014

Subject: Review of the Commission's order dated 29.7.2016 in Petition No. 46/TT/2014 under Regulation 103(1) of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

Date of Hearing : 23.5.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Ltd. and 7 others

For petitioner : Ms. Ranjitha Ramachandran, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL
Shri B. Dash, PGCIL

For respondent : Shri Rishabh Donnel Singh, MPPMCL

Record of Proceedings

The learned counsel for the Review Petitioner submitted that reply to ROP dated 30.3.2017 was filed vide affidavit dated 24.4.2017. She further submitted that no reply has been received from the respondents except from MPPMCL.

2. In response to a query of the Commission as to whether the review petition was served on the beneficiaries, the learned counsel for the Review Petitioner has submitted that the review petition was sent to all the respondents as directed by the Commission and would file proof of despatch on affidavit.



3. Subject to the above, the order in the petition is reserved.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

